

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 227/2025**

IN THE MATTER OF:

Naveen Solanki

... Applicant

Vs

Rail Land Development Authority & Ors.

... Respondents

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3 THROUGH DEPUTY CONSERVATOR OF FORESTS, WEST FOREST DIVISION IN COMPLIANCE OF THE ORDER DATED 10.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL	1-4
2.	Annexure- A: Copy of the map of the project site from the survey dated 03.01.2025 to 05.01.2025	7-13
3.	Annexure- B: Copy of the inspection report dated 27.03.2025	14-16
4.	Annexure- C: Copy of the map showing area of 6.21 ha as deemed forest	17
5.	Annexure- D: Copy of the map showing 3.58 ha as deemed forest	18
6.	Annexure- E: Copy of the common application for the diversion of forest land	19-24

FILED BY:

NEW DELHI

DATED: 12.11.2025


JYOTI MENDIRATTA

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1261

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.227/ 2025

IN THE MATTER OF:-

NAVEEN SOLANKI

... APPLICANT

VERSUS

**RAIL LAND DEVELOPMENT AUTHORITY
& ORS**

... RESPONDENTS

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3 THROUGH
DEPUTY CONSERVATOR OF FORESTS, WEST FOREST DIVISION
IN COMPLIANCE OF THE ORDER DATED 10.07.2025 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL.**

I, Vipul Pandey, S/o Sh. Gajadhar Pandey, aged about 36 years working as Deputy Conservator of Forests, West Forest Division, Department of Forests and Wildlife, Govt. of NCT of Delhi, Mandir Marg, New Delhi and in my official capacity do hereby solemnly affirm and state as under:-

1. At the outset, it is most respectfully and humbly stated that the Department of Forest and Wildlife, GNCTD has the utmost regard and respect for this Hon'ble Tribunal and has in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.
2. That I am well conversant with facts of the present case and as such am duly authorized and competent to affirm the present affidavit on behalf of Respondent No. 3.



3. At the outset, it is most respectfully and humbly stated that the Deputy Conservator of Forests (West), Department of Forests and Wildlife, GNCTD has the utmost regard and respect for the Majesty of the Hon'ble Tribunal and has in the past, as also in the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.
4. The present Affidavit is being filed on behalf of the Deputy Conservator of Forests (West), Department of Forests & Wildlife, GNCTD in compliance of Order dated **10.07.2025** of this Hon'ble Tribunal in this present matter.
5. It is submitted that as per the affidavit filed by R.K. Goel, Conservator of Forests, Govt. of NCT of Delhi in *T.N. Godavarman Thirumulpad vs. Union of India & Ors*, whereby a committee was constituted in terms of Supreme Court's **judgement dated 12.12.1996** to identify the forest areas. It is further submitted that as per the said affidavit and other documents available with the land cell pertaining to areas under the Forest Division, the said land area in the present appeal does not classify as 'Notified Forest Land'. The criteria laid down by the committee to identify the area as deemed forest is stated in para number 3 of the said affidavit, which is reproduced herein below:-

“that the committee has taken decision to identify areas above 2.5 acre having density of 100 trees per acre as well as stretches of land along roads, drains etc. having length of 1.0 km. besides areas already shown as forests/etc. in revenue land records”.



6. It is submitted that to clarify the status of the land in question, a joint site inspection was proposed via a letter dated 07.02.2024 sent to the Rail

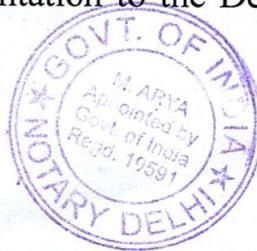
Land Development Authority (RLDA). This inspection, conducted on 08.02.2024 by Assistant Executive Engineer (RLDA) and officials from the Department of Forest and Wildlife, GNCTD, observed that the land *might* qualify as deemed forest. However, the exact boundaries remained unclear as RLDA failed to identify the precise land or provide project site maps. Consequently, an affidavit dated 13.02.2024 was filed before the Hon'ble NGT, stating that while the land was not "Notified Forest land," its status as a "Deemed Forest" could not be ruled out, pending the submission of relevant documents, particularly maps, from RLDA.

7. It is submitted that an **initial/preliminary** exercise to determine the extent of "deemed forest" in the Dwarka Sector 21 area was conducted by the Department of Forest and Wildlife, West Division, from 03.01.2025 to 05.01.2025. A report was prepared, indicating the existence of certain "deemed forest" patches within the subject land. The tree count conducted at the area in question, covering an area of **50.79 hectares**, identified **19,387 trees** across three patches:-

- **Patch 1 (Orange):** 14.5 Ha, with 5,494 trees (378 trees/Ha).
- **Patch 2 (Yellow):** 16.9 Ha, with 6,083 trees (359 trees/Ha).
- **Patch 3 (Green):** 19.39 Ha, with 7,810 trees (402 trees/Ha).

Dominant species observed included Prosopis Juliflora (Vilatyati Kikar), Acacia Nilotica (Desi Kikar), Dalbergia Sissoo (Shisham), and Azadirachta Indica (Neem), with approximately **70% being invasive species** like Prosopis Juliflora (Vilatyati Kikar) and Leucaena Leucocephala (Subabol). A map of the project site from this survey is attached as **Annexure-A**.

8. It is submitted that following the January 2025 findings, RLDA representatives submitted a representation to the Deputy Conservator of

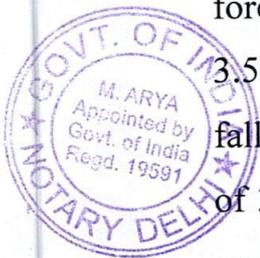


Forest, West Forest Division, suggesting that some areas within the project site might not fully conform to the "Deemed Forest" status, particularly regarding continuous tree canopy as per the R.K. Goel Affidavit criteria. To address these concerns and precisely identify the deemed forest area based on the KML provided by the user agency, a further analysis was conducted. A joint inspection by the Forest Department and RLDA officials was carried out, utilizing DGPS for precise tree point mapping as per relevant SOP. Copy of the inspection report dated 27.03.2025 is annexed herein as **Annexure-B**.

9. It is submitted that the RLDA representatives submitted a proposal for site measuring 13.48 hectares within the RLDA premises. It is submitted that to clarify the status of the land, a joint site inspection was conducted on 27.03.2025 by Assistant Manager (RLDA) and officials from the Department of Forest and Wildlife, GNCTD, and it was observed that the land measuring 6.21 ha qualifies as deemed forest. Copy of the map showing the area of 6.21 ha. as Deemed Forest is annexed herein as **Annexure-C**.

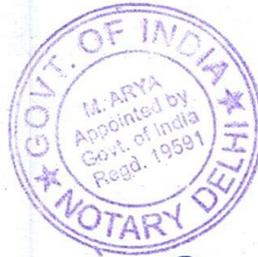
10. It is submitted that based on the findings of the report dated 27.03.2025 RLDA changed its project site from 13.48 ha. (non-forest land 7.27 ha + forest area 6.21 ha) to 10.53 ha. (non-forest land 6.95 ha + forest area 3.58 ha) to save the deemed forest area and final Deemed Forest which falls under the project site is 03.58 ha. Copy of the map showing the area of 3.58 ha. (shown in green colour) as Deemed Forest is annexed herein as **Annexure-D**.

11. It is submitted that based on the findings and applying the criteria from the R.K. Goel Affidavit, the area of the project site of the user agency which is considered under Deemed forest is 03.58 ha. The user agency



has been advised to apply under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980. It is further submit that the user agency has applied for diversion of 3.58 hectare of Deemed Forest at Parivesh Portal under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980 proposal No.FP/DL/RAIL/534848/2025 and the same is under scrutiny. The copy of common application for diversion of Forest land is annexed herein as **Annexure-E.**

12. It is submitted that the following procedure is followed for diversion of forest land:- the proposal is first recommended by the Div. Forest Officer (DFO/DCF) to the Nodal Officer appointed under Van Sanrakshan Evam Samvardhan Adhiniyam, 1980 which is then forwarded for the consideration of Regional Office, Lucknow which is under the Ministry of Environment Forest and Climate Change, Govt of India. The final permission for diversion of Forest land is granted by the Regional Office Lucknow, MoEFCC, GOI in 02 phases i.e. is stage 1 and stage 2 approval. The proposal of the user agency in the present case is under consideration as per the procedure mentioned above.
13. It is humbly submitted that the undersigned has the highest respect and regard for the orders of this Hon'ble Tribunal and will always obey the same in letter and spirit.



ATTESTED

NOTARY PUBLIC

15 SEP 2025

DEPONENT
 VIPUL PANDEY, IFS
 Dy. Conservator of Forest (West)
 Department of Forest & Wildlife
 Govt. of NCT of Delhi
 Mandir Lane, New Delhi

1266

VERIFICATION:-

I, Sh. Vipul Pandey, the above named deponent do hereby on solemn affirmation verify that the contents of the present affidavit are true and correct to my knowledge and nothing material has been concealed therefrom.

Verified at New Delhi on day of August, 2025.


DEPONENT

VIPUL PANDEY, IFS
Dy. Conservator of Forest (West)
Department of Forest & Wildlife
Govt. of NCT of Delhi
Delhi

सेवा मे,

श्रीमान उप वन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट और Bagmane प्रोजेक्ट साइट पर पेड़ों की गिनती करने के संबंध में

महोदय,

आपको अवगत किया जाता है विभागीय पत्र संख्या F.2(302)/DCF(W)/Offence Misc. File/2021-2022/8492 date-03/01/2025 के अनुसार RLDA प्रोजेक्ट साइट पर पेड़ों की गिनती का कार्य किया गया। गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका एरिया 50.79 hectare है गिनती का विवरण निम्न प्रकार है -

Patch Color	Area (Ha)	Trees	Trees/Ha according to deemed forest
Orange	14.5	5494	378/Ha
Yellow	16.9	6083	359/Ha
Green	19.39	7810	402/Ha
Total	50.79	19387	381/Ha

रिपोर्ट सूचनार्थ प्रस्तुत है।

भवदीय

Rohit Sharma
(Forester)

(Rajesh Singh Forester)



Offence/ Legal

Deputy Range Officer
West Division
New Delhi-110060

सेवा में,

श्रीमान उप वन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट और Bagmane प्रोजेक्ट साइट पर पेड़ों की गिनती करने के संबंध में।

महोदय,

आपको अवगत किया जाता है विभागीय पत्र संख्या F.2(302)/DCF(W)/Offence Misc. File/2021-2022/8492 date-03/01/2025 के अनुसार RLDA प्रोजेक्ट साइट पर पेड़ों की गिनती का कार्य किया गया। गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका एरिया 50.79 hectare है गिनती का विवरण निम्न प्रकार है -

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Orange	14.5	5494	378/Ha
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Green	19.39	7810	402/Ha
Total	50.79	19387	381/Ha

रिपोर्ट सूचनार्थ प्रस्तुत है।

भवदीय

Rohit Sharma
(Forester)

(Rajesh Singh Forester)



Office/Regd

9/11/25

Deputy Range Officer
West Division
New Delhi-110060

सेवा में,

श्रीमान उपवन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साइट पर दिनांक 3/01/2025 को पेड़ों की गिनती करने के संबंध में।

महोदय,

आपको अवगत किया जाता है आज दिनांक 03/01/2025 को विभागीय पत्र संख्या F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA प्रोजेक्ट साइट पर पेड़ों की गिनती का कार्य किया गया | Orange Patch की गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका Area(14.5 ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kikar	3010
2	Desi kikar	1011
3	Shisham	1135
4	Neem	107
5	Sehtut	95
6	Beri	25
7	Subabol	76
8	Peepal	08
9	Siras	02
10	Aam	02
11	Khejdi	09
12	Lehsua	05
13	bakain	02
14	wood apple	07
	Total	5494

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Roht Dalal
(F.4)

RLD
(Rajesh Singh Foresty)
Padeep (F.4)
Bijl (F.4)
Aub (F.4)
11/1

Qahat
Duanbakhil
Ahu
F.4
Mandeep (F.4)
Vijender (F.4)
ROHIT DALAL (F.4)
11/1

1270

सेवा में,

श्रीमान उपवन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट और Bagmane प्रोजेक्ट साइट पर दिनांक 04/01/2025 को पेड़ों की गिनती करने के संबंध में।

महोदय,

आपको अवगत किया जाता है आज दिनांक 04/01/2025 को विभागीय

पत्र संख्या F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA

प्रोजेक्ट साइट पर पेड़ों की गिनती का कार्य किया गया, Yellow Patch की गिनती का कार्य वनरक्षकों द्वारा

किया गया जिसका Area(16.9ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kikar	4231
2	Desi kikar	644
3	Shisham	242
4	Neem	196
5	Sehtut	15
6	Beri	96
7	Subabol	532
8	Peepal	11
9	Siras	12
10	Amaltas	12
11	papri	07
12	Imli	07
13	jatti	01
14	Frace	02
15	Pahari Neem	34
16	Kaner	37
17	pilkhan	04
	Total	6083

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Rakesh

Rakesh
Rakesh Singh forestor
Randeep (F-4)
Rif (F-4)
Anil (F-4)
A.M.S.

Mandeep
Mandeep (F-6)
Omson Grahani
Vijender (F-6)
Rohit Dalal (F-4)
Sandeep (F-6)

सेवा मे,

श्रीमान उपवन संरक्षक अधिकारी,
पश्चिम वन प्रभाग,
मंदिर मार्ग, नई दिल्ली -110060

विषय:- RLDA प्रोजेक्ट ओर Bagmane प्रोजेक्ट साईट पर दिनांक 05/01/2025 को पेड़ों की गिनती करने के संबंध मे।

महोदय,

आपको अवगत किया जाता है आज दिनांक 05/01/2025 को विभागीय पत्र संख्या F.2(302)/DCF(W)/offenceMisc.File/2021-2022/8492 dt-03/01/2025 के अनुसार RLDA प्रोजेक्ट साईट पर पेड़ों की गिनती का कार्य किया गया, Green Patch की गिनती का कार्य वनरक्षकों द्वारा किया गया जिसका Area (19.39ha) है।

गिनती का विवरण निम्न प्रकार है -

S.No.	Name of species	Number of Tree
1	Kabuli kikar	5000
2	Desi kikar	331
3	Shisham	432
4	Neem	168
5	Sehtut	162
6	Beri	248
7	Subabol	441
8	Peepal	476
9	Siras	17
10	Amaltas	84
11	papri	160
12	Imli	07
13	jatti	17
14	Pahari Neem	02
15	Kaner	39
16	pilkhan	14
17	Lesua	20
18	Arjun	04
19	Jungle Jalebi	09

20	Bargad	02
21	Kachnar	02
22	hingot	19
23	Sangwan	01
24	chudail Papri	10
25	alestonia	04
26	bamboo	17
27	bakain	56
28	Safeda	66
29	jamun	02

Total

7810

रिपोर्ट सूचनार्थ परस्तुत है।

भवदीय

Rajesh Singh
(Forester)

Rajesh Singh
(Rajesh Singh forestor)

Pandeep (F.G.)

Bijl (F.G.)

Anil (F.G.)

A.M.Y.

Mandeep (F.G.)

Vijender (F.G.)

Rohit Dalm (F.G.)

Jitendra (F.G.)

Omran Gahlot (F.G.)



REPORT ON IDENTIFICATION OF DEEMED FOREST OF RLDA LAND AT BIJAWASAN, DWARKA SECTOR 21

Aim: To identify the exact deemed forest in the project area of RLDA (as per KML provided by user agency).

Background

A joint inspection was carried out on 27.03.2025 by the Forest Department along with officials from RLDA to assess and determine deemed forest land within RLDA premises in Bijwasan, Dwarka Sector 21 as per the established criteria. Copy of the SoP is attached.

Instrument Used: DGPS for taking the exact tree points for preparation of map.

Definition of Deemed Forest

As per the R.K. Goel Affidavit, land is classified as "Deemed Forest" if it meets the following criteria:

- Minimum tree density: 100 trees per acre (or 250 trees per hectare)
- Minimum contiguous area: 1 hectare
- Patches having continuous canopy.

Upon field inspection, the following observations were recorded:

Patch 1:

- **Area:** 4.25 ha ✓
- **Dominant Species:** *Prosopis juliflora* (Vilayti Kikkar)
- **Observation:** Meet the minimum tree density and minimum contiguous area requirement.
Copy of the google earth image of the DGPS survey is attached as Annexure A.
- **Status:** Deemed Forest

Patch 2:

- Area: 1.29 ha ✓
- Dominant Species: *Prosopis juliflora*
- Observation: Meet the contiguous area requirement. Copy of the google earth image of the DGPS survey is attached as Annexure A.
- Status: Deemed Forest

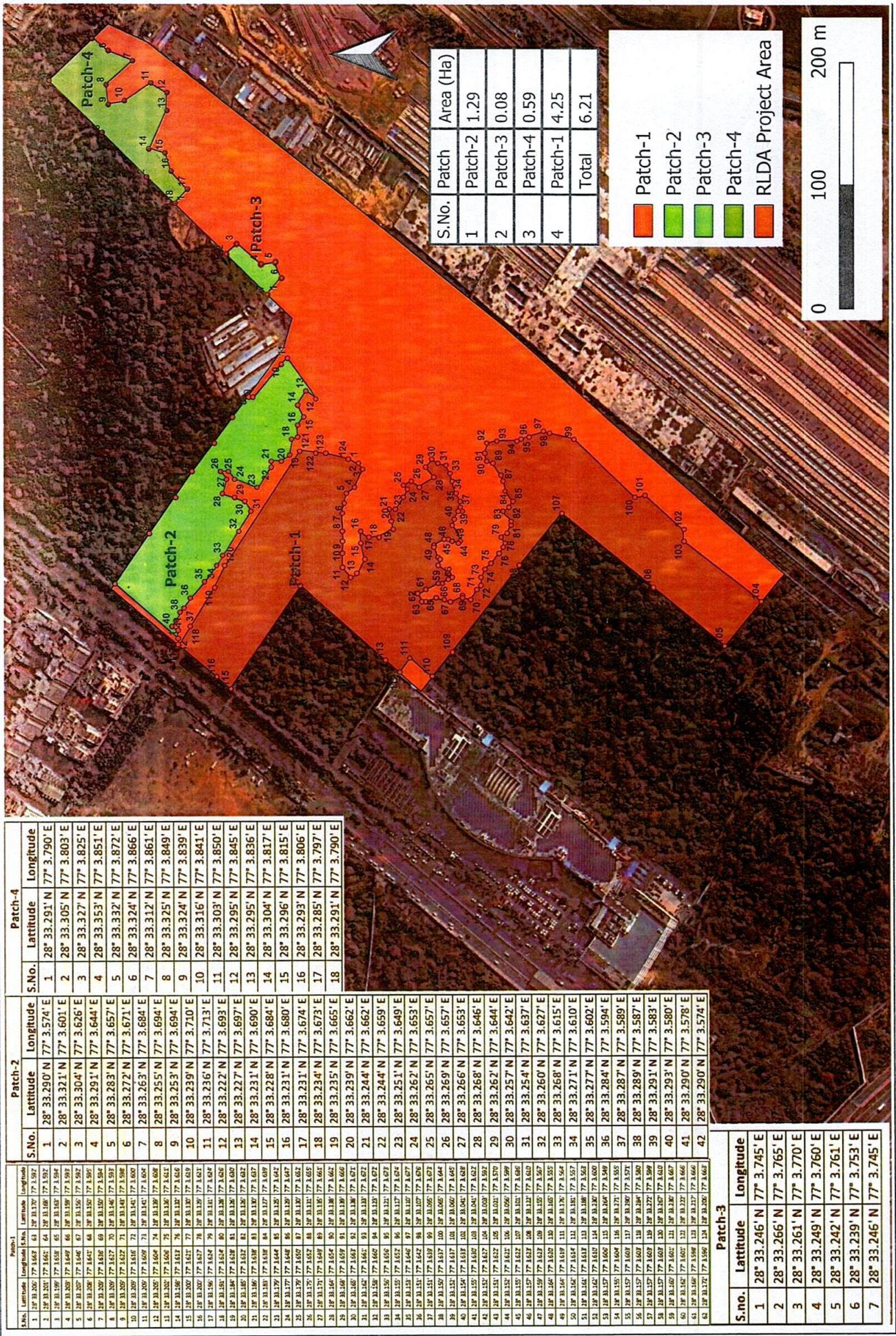
Patch 3:

- Area: 0.08 ha ✓
- Dominant Species: *Prosopis juliflora*
- Observation: Meet the contiguous area requirement. Copy of the google earth image of the DGPS survey is attached as Annexure A.
- Status: Deemed Forest

Patch 4:

- Area: 0.59 ha ✓
- Dominant Species: *Prosopis juliflora*
- Observation: Meet the contiguous area requirement. Copy of the google earth image of the DGPS survey is attached as Annexure A.
- Status: Deemed Forest

Bijwasan Railway Station Site Forest Map (Includes Patch-1, Patch-2, Patch-3 and Patch-4)



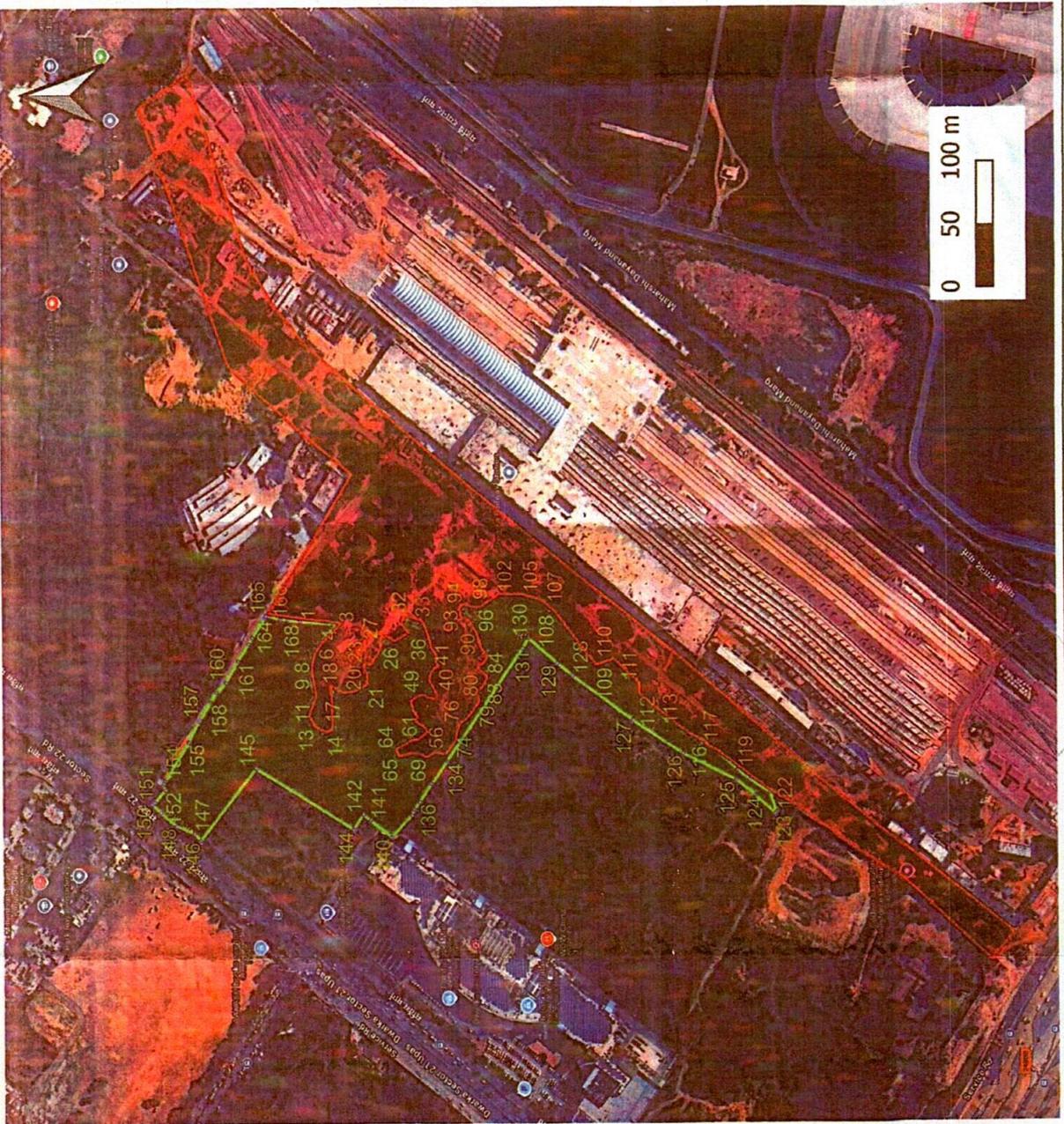
Patch-1			Patch-2			Patch-3			Patch-4		
S.No.	Latitude	Longitude	S.No.	Latitude	Longitude	S.No.	Latitude	Longitude	S.No.	Latitude	Longitude
1	28° 33' 30.00" N	77° 33' 57.41" E	1	28° 33' 29.00" N	77° 3' 57.41" E	1	28° 33' 29.11" N	77° 3' 79.01" E	1	28° 33' 29.11" N	77° 3' 79.01" E
2	28° 33' 30.00" N	77° 33' 57.41" E	2	28° 33' 32.11" N	77° 3' 60.11" E	2	28° 33' 30.51" N	77° 3' 80.01" E	2	28° 33' 30.51" N	77° 3' 80.01" E
3	28° 33' 30.00" N	77° 33' 57.41" E	3	28° 33' 30.41" N	77° 3' 62.61" E	3	28° 33' 32.71" N	77° 3' 82.51" E	3	28° 33' 32.71" N	77° 3' 82.51" E
4	28° 33' 30.00" N	77° 33' 57.41" E	4	28° 33' 29.11" N	77° 3' 64.41" E	4	28° 33' 33.51" N	77° 3' 85.11" E	4	28° 33' 33.51" N	77° 3' 85.11" E
5	28° 33' 30.00" N	77° 33' 57.41" E	5	28° 33' 28.31" N	77° 3' 65.71" E	5	28° 33' 33.21" N	77° 3' 87.21" E	5	28° 33' 33.21" N	77° 3' 87.21" E
6	28° 33' 30.00" N	77° 33' 57.41" E	6	28° 33' 27.21" N	77° 3' 67.11" E	6	28° 33' 33.241" N	77° 3' 86.61" E	6	28° 33' 33.241" N	77° 3' 86.61" E
7	28° 33' 30.00" N	77° 33' 57.41" E	7	28° 33' 26.31" N	77° 3' 68.41" E	7	28° 33' 33.121" N	77° 3' 86.11" E	7	28° 33' 33.121" N	77° 3' 86.11" E
8	28° 33' 30.00" N	77° 33' 57.41" E	8	28° 33' 25.51" N	77° 3' 69.41" E	8	28° 33' 33.325" N	77° 3' 84.91" E	8	28° 33' 33.325" N	77° 3' 84.91" E
9	28° 33' 30.00" N	77° 33' 57.41" E	9	28° 33' 25.01" N	77° 3' 69.41" E	9	28° 33' 33.324" N	77° 3' 83.91" E	9	28° 33' 33.324" N	77° 3' 83.91" E
10	28° 33' 30.00" N	77° 33' 57.41" E	10	28° 33' 23.91" N	77° 3' 71.01" E	10	28° 33' 33.316" N	77° 3' 84.11" E	10	28° 33' 33.316" N	77° 3' 84.11" E
11	28° 33' 30.00" N	77° 33' 57.41" E	11	28° 33' 23.61" N	77° 3' 71.31" E	11	28° 33' 33.303" N	77° 3' 85.01" E	11	28° 33' 33.303" N	77° 3' 85.01" E
12	28° 33' 30.00" N	77° 33' 57.41" E	12	28° 33' 22.21" N	77° 3' 69.31" E	12	28° 33' 33.295" N	77° 3' 84.51" E	12	28° 33' 33.295" N	77° 3' 84.51" E
13	28° 33' 30.00" N	77° 33' 57.41" E	13	28° 33' 22.71" N	77° 3' 69.71" E	13	28° 33' 33.295" N	77° 3' 83.61" E	13	28° 33' 33.295" N	77° 3' 83.61" E
14	28° 33' 30.00" N	77° 33' 57.41" E	14	28° 33' 23.11" N	77° 3' 69.01" E	14	28° 33' 33.304" N	77° 3' 81.71" E	14	28° 33' 33.304" N	77° 3' 81.71" E
15	28° 33' 30.00" N	77° 33' 57.41" E	15	28° 33' 22.81" N	77° 3' 68.41" E	15	28° 33' 33.296" N	77° 3' 81.51" E	15	28° 33' 33.296" N	77° 3' 81.51" E
16	28° 33' 30.00" N	77° 33' 57.41" E	16	28° 33' 23.11" N	77° 3' 68.01" E	16	28° 33' 33.285" N	77° 3' 79.71" E	16	28° 33' 33.285" N	77° 3' 79.71" E
17	28° 33' 30.00" N	77° 33' 57.41" E	17	28° 33' 23.11" N	77° 3' 67.31" E	17	28° 33' 33.285" N	77° 3' 79.71" E	17	28° 33' 33.285" N	77° 3' 79.71" E
18	28° 33' 30.00" N	77° 33' 57.41" E	18	28° 33' 23.11" N	77° 3' 67.41" E	18	28° 33' 33.291" N	77° 3' 79.01" E	18	28° 33' 33.291" N	77° 3' 79.01" E
19	28° 33' 30.00" N	77° 33' 57.41" E	19	28° 33' 23.51" N	77° 3' 66.51" E						
20	28° 33' 30.00" N	77° 33' 57.41" E	20	28° 33' 23.91" N	77° 3' 66.21" E						
21	28° 33' 30.00" N	77° 33' 57.41" E	21	28° 33' 24.41" N	77° 3' 65.91" E						
22	28° 33' 30.00" N	77° 33' 57.41" E	22	28° 33' 24.41" N	77° 3' 65.91" E						
23	28° 33' 30.00" N	77° 33' 57.41" E	23	28° 33' 25.11" N	77° 3' 64.91" E						
24	28° 33' 30.00" N	77° 33' 57.41" E	24	28° 33' 26.21" N	77° 3' 65.71" E						
25	28° 33' 30.00" N	77° 33' 57.41" E	25	28° 33' 26.51" N	77° 3' 65.71" E						
26	28° 33' 30.00" N	77° 33' 57.41" E	26	28° 33' 26.91" N	77° 3' 65.71" E						
27	28° 33' 30.00" N	77° 33' 57.41" E	27	28° 33' 26.61" N	77° 3' 65.31" E						
28	28° 33' 30.00" N	77° 33' 57.41" E	28	28° 33' 26.81" N	77° 3' 64.61" E						
29	28° 33' 30.00" N	77° 33' 57.41" E	29	28° 33' 26.21" N	77° 3' 64.41" E						
30	28° 33' 30.00" N	77° 33' 57.41" E	30	28° 33' 25.71" N	77° 3' 64.21" E						
31	28° 33' 30.00" N	77° 33' 57.41" E	31	28° 33' 25.41" N	77° 3' 63.71" E						
32	28° 33' 30.00" N	77° 33' 57.41" E	32	28° 33' 26.01" N	77° 3' 62.71" E						
33	28° 33' 30.00" N	77° 33' 57.41" E	33	28° 33' 26.81" N	77° 3' 61.51" E						
34	28° 33' 30.00" N	77° 33' 57.41" E	34	28° 33' 27.11" N	77° 3' 61.01" E						
35	28° 33' 30.00" N	77° 33' 57.41" E	35	28° 33' 27.71" N	77° 3' 60.21" E						
36	28° 33' 30.00" N	77° 33' 57.41" E	36	28° 33' 28.41" N	77° 3' 59.41" E						
37	28° 33' 30.00" N	77° 33' 57.41" E	37	28° 33' 28.71" N	77° 3' 58.91" E						
38	28° 33' 30.00" N	77° 33' 57.41" E	38	28° 33' 28.91" N	77° 3' 58.71" E						
39	28° 33' 30.00" N	77° 33' 57.41" E	39	28° 33' 29.11" N	77° 3' 58.31" E						
40	28° 33' 30.00" N	77° 33' 57.41" E	40	28° 33' 29.31" N	77° 3' 58.01" E						
41	28° 33' 30.00" N	77° 33' 57.41" E	41	28° 33' 29.01" N	77° 3' 57.81" E						
42	28° 33' 30.00" N	77° 33' 57.41" E	42	28° 33' 29.01" N	77° 3' 57.41" E						

FCA Area at Bijwasan Railway Station Project (Area: 3.58 Ha)

Map created by :
Exact Edge Solutions
for
RLDA Bijwasan Project

Forest Area
(3.58 Ha)

Non Forest Area
(6.95 Ha)



153	151	148	152	154	157	155	158	160	145	161	164	165	168	166	163	162	167	169	170	171	172	173	174	175	176	177	178	179	180	181	182	183	184	185	186	187	188	189	190	191	192	193	194	195	196	197	198	199	200	201	202	203	204	205	206	207	208	209	210	211	212	213	214	215	216	217	218	219	220	221	222	223	224	225	226	227	228	229	230	231	232	233	234	235	236	237	238	239	240	241	242	243	244	245	246	247	248	249	250	251	252	253	254	255	256	257	258	259	260	261	262	263	264	265	266	267	268	269	270	271	272	273	274	275	276	277	278	279	280	281	282	283	284	285	286	287	288	289	290	291	292	293	294	295	296	297	298	299	300	301	302	303	304	305	306	307	308	309	310	311	312	313	314	315	316	317	318	319	320	321	322	323	324	325	326	327	328	329	330	331	332	333	334	335	336	337	338	339	340	341	342	343	344	345	346	347	348	349	350	351	352	353	354	355	356	357	358	359	360	361	362	363	364	365	366	367	368	369	370	371	372	373	374	375	376	377	378	379	380	381	382	383	384	385	386	387	388	389	390	391	392	393	394	395	396	397	398	399	400	401	402	403	404	405	406	407	408	409	410	411	412	413	414	415	416	417	418	419	420	421	422	423	424	425	426	427	428	429	430	431	432	433	434	435	436	437	438	439	440	441	442	443	444	445	446	447	448	449	450	451	452	453	454	455	456	457	458	459	460	461	462	463	464	465	466	467	468	469	470	471	472	473	474	475	476	477	478	479	480	481	482	483	484	485	486	487	488	489	490	491	492	493	494	495	496	497	498	499	500	501	502	503	504	505	506	507	508	509	510	511	512	513	514	515	516	517	518	519	520	521	522	523	524	525	526	527	528	529	530	531	532	533	534	535	536	537	538	539	540	541	542	543	544	545	546	547	548	549	550	551	552	553	554	555	556	557	558	559	560	561	562	563	564	565	566	567	568	569	570	571	572	573	574	575	576	577	578	579	580	581	582	583	584	585	586	587	588	589	590	591	592	593	594	595	596	597	598	599	600	601	602	603	604	605	606	607	608	609	610	611	612	613	614	615	616	617	618	619	620	621	622	623	624	625	626	627	628	629	630	631	632	633	634	635	636	637	638	639	640	641	642	643	644	645	646	647	648	649	650	651	652	653	654	655	656	657	658	659	660	661	662	663	664	665	666	667	668	669	670	671	672	673	674	675	676	677	678	679	680	681	682	683	684	685	686	687	688	689	690	691	692	693	694	695	696	697	698	699	700	701	702	703	704	705	706	707	708	709	710	711	712	713	714	715	716	717	718	719	720	721	722	723	724	725	726	727	728	729	730	731	732	733	734	735	736	737	738	739	740	741	742	743	744	745	746	747	748	749	750	751	752	753	754	755	756	757	758	759	760	761	762	763	764	765	766	767	768	769	770	771	772	773	774	775	776	777	778	779	780	781	782	783	784	785	786	787	788	789	790	791	792	793	794	795	796	797	798	799	800	801	802	803	804	805	806	807	808	809	810	811	812	813	814	815	816	817	818	819	820	821	822	823	824	825	826	827	828	829	830	831	832	833	834	835	836	837	838	839	840	841	842	843	844	845	846	847	848	849	850	851	852	853	854	855	856	857	858	859	860	861	862	863	864	865	866	867	868	869	870	871	872	873	874	875	876	877	878	879	880	881	882	883	884	885	886	887	888	889	890	891	892	893	894	895	896	897	898	899	900	901	902	903	904	905	906	907	908	909	910	911	912	913	914	915	916	917	918	919	920	921	922	923	924	925	926	927	928	929	930	931	932	933	934	935	936	937	938	939	940	941	942	943	944	945	946	947	948	949	950	951	952	953	954	955	956	957	958	959	960	961	962	963	964	965	966	967	968	969	970	971	972	973	974	975	976	977	978	979	980	981	982	983	984	985	986	987	988	989	990	991	992	993	994	995	996	997	998	999	1000
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Form-A (Part-I): Diversion of Forest Land

Common Application Form

Project Details

1. Details of Project

1.1. Name of the Project

Diversion of 3.58 Ha. Deemed Forest Land for Construction of allied facilities of Bijwasan Railway Station Project.

1.2. Project Proposal For

New

1.3. Project ID (Single Window Number)

SW/244011/2025

1.4. Description of Project

Diversion of 3.58 Ha. of Deemed Forest Land is required for Construction of Allied facilities such as Approach Roads, Parking, Drop off Area, Walkways etc. for proposed Bijwasan Railway Station project at Bijwasan, New Delhi.

2. Details of the Company/Organization/User Agency making application

2.1. Legal Status of the Company/Organization/User Agency

Central Government (Department/Autonomous body)

2.2. Name of the Company/ Organization/User agency

Rail Land development authority

Registered address

2.3. Address

Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002

2.4. State

DELHI

2.5. District

SOUTH WEST

2.6. Pin Code

110002

2.7. E-mail address

jgmpj4@rlda.railnet.gov.in

2.8. Mobile number

xxxxxx4419

3. Details of the person making application

3.1. Name

Amit Sharma

3.2. Designation

JGM/Project-4

Correspondence address

3.3. Address

Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002

3.4. State

DELHI

3.5. District

NEW DELHI

3.6. Pin Code

110002

3.7. E-mail address

am3civil@rlda.railnet.gov.in

3.8. Landline Number

xxx2854

3.9. Mobile number

xxxxxx4419

Project Location

4. Location of the Project or Activity

4.1. Upload KML

rlda_fca_area-final.kml

4.2. Whether the project/activity falling in the state/UT sharing international borders

NO

5. Shape of the Project

1280 Linear

Location Details

Toposheet

Toposheet No	State/UT	District	Sub District	Village	Plot/Survey/Khasra No.
H43X2	DELHI	South West	Kapeshera	BHARTAL	Part of 0/97, 0/96, 14/26, 14/22, 14/23, 17/3, 17/4, 17/2, 17/9, 17/8, 17/7, 17/15, 17/17, 17/23, 32/3, 0/223, 17/27
H43X2	DELHI	New Delhi	Delhi Cantonment	SAHBAD MOHD	Part of 16/18, 16/22, 33/1, 33/10, 33/11, 32/15, 32/17, 32/24

Remarks

N/A

6. Land Requirement (in Ha) of the project or activity

6.1. Nature of Land involved

6.2. Non-Forest Land [A]	6.95
6.3. Forest Land [B]	3.58
6.4. Total Land [A+B]	10.53

Project Activity Cost

6. Project/Activity Cost

6.1. Total Cost of the Project at current price level (in Lakhs)	37000 Amount in Words : Thirty Seven Thousand Lakh(s) Only
--	---

7. Employment likely to be generated

7.1. During construction phase

Permanent employment

7.1.1. No. of permanent employment (No.s) [A]	10
7.1.2. Period of employment (No. of days) [B]	1825
7.1.3. No. of man-days [X]=[A]*[B]	18250

Temporary employment

7.1.4. Temporary / Contractual employment (No. of Man days) [Y]	912500
7.1.5. Total [X] + [Y]	930750

7.2. During operational phase

Permanent employment

7.2.1. No. of permanent employment (No.s) [A]	1625
7.2.2. Period of employment (No. of days) [B]	10950
7.2.3. No. of man-days [X]=[A]*[B]	17793750

Temporary employment

7.2.4. Temporary / Contractual employment (No. of Man days) [Y]	10950000
7.2.5. Total [X] + [Y]	28743750

Others

8. Whether Rehabilitation and Resettlement (R&R) involved? NO

9. Whether project area involves shifting of watercourse/road/rail/Transmission line/water pipeline, etc. required? NO

10. Whether any alternative site(s) examined or part thereof for

10. Whether any alternative site(s) examined or part thereof for the non-site-specific component?

Not applicable as the project or activity is site specific

1281

11. Whether there is any Government Order or Policy/ Court order relevant or restricting to the site?

12. Whether there is any litigation pending against the project and/or land in which the project is proposed to be set up?

NO

13. Whether the proposal involves violation of Act/Rule/Regulation/Notification of Central/State Government?

NO

Form-A (Part-I): Diversion of Forest Land

Project Details

1. Forest Clearance

1.1. State

DELHI

1. Upload a copy of note containing justification for locating the Project in forest land

justification.pdf

1.3. Project Category

Railway

1.4. Exempted Category

NA

1.5. Is Related to Encroachment?

No

1.6. Whether any proposal seeking prior approval of Central Government under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 for diversion of forest land required for this project has been submitted in the past?

No

Proposed Land

2. Details of Forestland proposed to be diverted (Village / Division / District Wise Breakup)

2.1. Total area of forestland proposed for diversion (ha.)

3.58

2.2. Total area of non- forestland required for this project (ha.)

6.95

2.3. Legal Status of forest land proposed for diversion

Area (ha)

Legal Status of Forest Land

3.58

Deemed Forest

2.3.1. Total Area (ha)

3.58

2.4. Total period for which the forestland is proposed to be diverted (No. of years)

99

KML Details

Division

DCF West Division

No. of Patches

2

KML

124858929_FC_KML_1745304822136_new diversion
kml.kml

Location Details

Toposheet

21

Forest land proposed for

Non Forest Land

No.	District	Village	Range	diversion (ha)	(ha)
H43X2	South West	BHARTAL	Kapashera forest range	1.47	2.95
H43X2	New Delhi	SAHBAD MOHD	Vasant vihar forest range	1.71	4

1282

Patch Details

Patch/ Segment ID	Forest Area (ha)	Non-Forest Area (ha)	Remarks if any
1	3.58	0	
2	0	6.95	

Remarks Details

Total Patch-wise Forest Land in the division (ha)

2.5. Total Forest Land Area (ha) 3.5800

2.6. Total Non Forest Land Area (ha) 6.9500

Total KML-wise Forest Land in the division (ha.)

2.7. Total Forest Land Area (ha) 3.58

2.8. Total Non Forest Land Area (ha) 6.95

2.9. Total Area (ha) 10.53

3. Component Wise Break Up (Including underground works such as tunnel and similar purpose)-if applicable

Component	Forest Land Proposed for Diversion (ha)	Non-forest Land (ha)
Parking, Walkway, Approach Road and allied facilities	3.58	6.95
4. Total Forest Land (ha)	3.58	
5. Total Non Forest Land (ha)	6.9500	
6. Upload map of the forest land proposed to be diverted prepared by using DGPS or Total Station (pdf only)	map fca area_compressed.pdf	

Afforestation Details

7. Details of land identified for Compensatory Afforestation

7.1. Whether Compensatory Afforestation is applicable or not? Yes

7.1.1. Type of Compensatory Afforestation Non-forest Land

7.1.1.1. Whether Non-forest land is available? Yes

7.1.1.2. Patch wise details

Kml File Name

narela ca site.kml

TopoSheet No.	State	District	Village	Plot No. /Kasra No.	Present Owner	Area
H43X1	DELHI	North	RAJAPUR KALAN	Part of 0/69, 0/506	Northeren Railways	3.8
1283						
7.1.1.3.	Number of patches.			1		
7.1.1.4.	No. of districts involved for raising Compensatory Afforestation.			1		
7.1.1.5.	Total CA Land			3.8		
7.1.1.6.	Upload a scanned copy of the map of the land identified for creation of Compensatory Afforestation prepared by using GPS or Total Station (pdf only)			map ca area_compressed.pdf		
7.1.1.7.	Whether the area of non-forest land or Revenue forest land required to be provided by User Agency for raising Compensatory Afforestation is less than area of forest land proposed to be diverted?			No		
7.1.1.8.	Whether NFL is free from Non- Encumbrance			Yes		
7.1.1.9.	Whether the present owner of NFL is different from the User Agency			No		
7.1.1.9.1.	Upload MoU/agreement executed between the present owner and the user agency			N/A		

Others

8. Cost-Benefit analysis

8.1. Whether Cost-Benefit analysis for the Project has been made? N/A

9. Environmental clearance Details

9.1. Whether the Project requires Clearance under the Environment (Protection) Act 1986 (Environmental clearance)? No

10. Wildlife clearance Details

10.1. Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone? No

Category Specific Details

N/A

11. Copy of Additional Information, if any

S. No.	Document Name	Remark	Document
1	General Documents	Muck Disposal Scheme	final muck disposal scheme.pdf
2	Undertaking	FRA Undertaking	final fra undertaking.pdf
3	Checklists	Checklist No. 6,7,10,11,12 & 16	final checklists.pdf

1284
 I hereby give undertaking that the data and information given in the application and enclosures are true to be best of my knowledge and belief and I am aware that if any part of the data and information is found to be false or misleading at any stage, the project will be rejected and clearance given if any to the project will be revoked at our risk and cost. In addition to the above, I hereby give undertaking that no activity/construction/expansion has been taken up

12. Name	Amit Sharma
13. Designation	JGM/Project-4
14. Company	Rail Land development authority
15. Address	Unit No. 702-B, 7th Floor, Konnectus Tower -2, DMRC Building, Ajmeri Gate, Delhi - 110002
16. Date	22/04/2025